

18.08 hrs.

PAPERS LAID ON THE TABLE—*Contd.*

[*English*]

MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) issued under the Central Excise Rules, 1944:—

- (1) Notification No 190/87-Central Excises published in Gazette of India dated the 4th August, 1987 together with an explanatory memorandum making certain amendments to Notification No 175/86-Central Excises dated the 1st March, 1986 so as to restrict the MODVAT credit to the user industry only to the extent of the duty actually paid on the inputs

- (2) Notification No. 191/97- Central Excises published in Gazette of India dated the 4th August, 1987 together with an explanatory memorandum regarding exemption to chemicals and explosives used in the manufacture of zinc and lead concentrates from the whole of the duty of excise leviable thereon. [Placed in Library See No. LT-4560/87]

MR. DEPUTY SPEAKER: We will not be meeting tomorrow. Instead we will be meeting at 11.00 A.M. on Thursday.

18.09 hrs.

*The Lok Sabha then adjourned till
Eleven of the Clock on Thursday,
August 6, 1987/Sravana 15, 1909 (Saka)*
